

**GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 1722  
(To be answered on the 1<sup>st</sup> August 2024)**

**KANNUR INTERNATIONAL AIRPORT**

**1722. SHRI K SUDHAKARAN**

**Will the Minister of CIVIL AVIATION**

**नागर विमानन मंत्री**

**be pleased to state:-**

- (a) whether the Government has received the representations from Hon'ble MP of Kannur and many others seeking point of call status for Kannur International Airport for foreign carriers to conduct their operations and if so, the details thereof;**
- (b) whether the Government would consider the proposal for granting point of call of any foreign airline;**
- (c) if so, the details thereof and if not, the reasons therefor; and**
- (d) whether the Government has received any response from the domestic carriers to start operations from Kannur and if so, the details thereof?**

**ANSWER**

**Minister of State in the Ministry of CIVIL AVIATION**

**नागर विमानन मंत्रालय में राज्य मंत्री**

**(Shri Murlidhar Mohol)**

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**(a): Yes. The Government has received requests including from Hon'ble Members of Parliament, State Government of Kerala and Kannur International Airport for granting 'point of call' status to Kannur International Airport.**

**(b) & (c): At present, the Government of India promotes more international operations by Indian carriers from non-metro points either directly or through their own domestic operations. Accordingly, non-metro airports are not granted as new points of call in the Air Services Agreements to any foreign carrier.**

**(d): The domestic carriers are already operating to/from Kannur International Airport**

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